

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 117

IA(COMPANIES ACT)/6(CH)2023

And

Company Appeal No. 4/Chd/Chd/2022

IN THE MATTER OF:

Rabia Spinners Pvt. Ltd.

...

Appellant

Versus

ROC, Chandigarh

...

Respondent

Under Section: 252(3) CA 2013

Rule: 11 of NCLT

Order delivered on 26.04.2024

Due to paucity of time, the matter could not be taken up today, hence
adjourned to 14.06.2024.

Sd/-

Court Officer

26.04.2024

Atiqur